

Serial 2

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COMMITTEE ON ABSENCE OF MEMBERS
FROM THE SITTINGS OF THE HOUSE

FOURTEENTH REPORT

(S E A L)

LOK SABHA SECRETARIAT

NEW DELHI

May, 1956.

MEMBERS OF THE COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTINGS OF THE HOUSE

1. Shri Ganesh Sadashiv Altekar - Chairman
2. Shri Ganeshi Lal Chaudhary
3. Shri Ram Shankar Lal
4. Shri B.L. Chandak
5. Shri Paidi Lakshmayya
6. Shri Mahendra Nath Singh
7. Shri Shivram Rango Rane
8. Shri Fulsinhji B. Dabhi
9. Shri Bhagwat Jha 'Azad'.
10. Shri Ram Dass
11. Shri U.M. Trivedi
12. Her Highness Rajmata Kamlendu Mati Shah
13. Shri C.R. Chowdary
14. Shri K.M. Vallatharas
15. Shri Vijneshwar Missir.

SECRETARIAT

Shri N.C. Nandi - Deputy Secretary.

REPORT

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Fourteenth Report.

2. The Committee held its sitting on the 3rd May, 1956, and considered eighteen applications for leave of absence from Members. The recommendation of the Committee with respect to each application is given below.

3. Shri Udai Shankar Dube. - The member has requested leave of absence from the 23rd March to the end of Twelfth Session due to illness. The total period of his absence from 23rd March to 26th May, 1956 would amount to 65 days. The Committee recommends that leave of absence may be granted to the member for 59 days in the first instance i.e. upto the 20th May, 1956.

4. Shrimati Indira A. Maydeo. - The member has requested leave of absence upto 8th April, 1956 due to some unavoidable difficulty at home. The member has already been granted leave of absence upto 20th March, 1956. The total period of her absence from 21st March to 26th April, 1956 amounts to 37 days. The member attended on the 27th April, 1956. The Committee recommends that leave of absence may be granted to the member for this period.

5. Shri H.C. Heda. - The member has applied for leave of absence from 30th March, 1956 to the end of Twelfth Session as he is touring abroad. The total period of his absence from 31st March, 1956 (30th March being holiday) to the 26th May, 1956

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would amount to 57 days. The Committee recommends that leave of absence may be granted to the member for this period.

6. Shri Kotha Raghuramaiah. - The member has requested for leave of absence for the entire Twelfth Session as he has gone abroad as Alternate Representative of India at the U.N. Trusteeship Council. The member has already been granted leave upto 23rd April, 1956. The total period of his absence from 24th April to 26th May, 1956 would amount to 33 days. The Committee recommends that leave of absence may be granted to the member for this period.

7. Shri T.A.M. Subramania Chettiar. - The member has requested leave of absence from 16th March to 31st March, 1956 due to illness. The total period of his absence from 16th March to 31st March, 1956 amounts to 16 days. The Committee recommends that leave of absence may be granted to the member for this period.

8. Shri Atulya Ghosh. - The member has applied for leave of absence for the entire Twelfth Session on account of illness but attended the House on 16th April, 1956. The total period of his absence from 15th February to 14th April, 1956 (15th April, 1956 being a Sunday) amounts to 60 days. The Committee recommends that leave of absence may be granted to the member for 59 days in the first instance i.e. upto the 13th April, 1956.

9. Shri N. Somana. - The member has applied for leave of absence for the entire Twelfth Session

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on account of illness. The member has already been granted leave upto 31st March, 1956. The total period of his absence from 1st April to 26th May, 1956 would amount to 56 days. The Committee recommends that leave of absence may be granted to the member for this period.

10. Shri Sofi Mohd. Akbar. - The member has requested for further extension of leave of absence granted to him for the whole of current session as he is under detention in Jail. He was granted leave of absence upto 3rd April, 1956 by the House as recommended by the Committee on Absence of Members in their Thirteenth Report. The total period of his absence from 4th April to 26th May, 1956 would amount to 53 days. The Committee recommends that leave of absence may be granted to the member for this period.

11. Shri Shibbanlal Saksena. - The member has applied for leave of absence from 4th April to 4th May, 1956 as he has gone abroad to attend an extraordinary session of the World Peace Council. The total period of his absence from 4th April to 4th May, 1956 would amount to 31 days. The Committee recommends that leave of absence may be granted to the member for this period.

12. Shri P.T. Punnoose. - The member ^{has} applied for leave of absence from 20th February to 28th March, 1956 on account of illness. The member was also absence on 29th March, 1956. The total period

of his absence from 20th February to 29th March, 1956 amounts to 39 days. The Committee recommends that leave of absence may be granted to the member for this period.

13. Dr. Satyaban Roy. - The member requested for leave of absence for the period of his absence on account of illness. The member was absent from ~~28~~ 28th November to 23rd December, 1955 in the Eleventh Session and from 15th February to 16th March, 1956 in the Twelfth Session. The total period of his absence from 28th November to 23rd December, 1955 in the Eleventh Session and from 15th February to 16th March, 1956 in the Twelfth Session amounts to 57 days. The Committee recommends that leave of absence may be granted to the member for this period.

14. Shri L. Elayaperumal. - The member has applied for leave of absence from 21st March to 26th May, 1956 on account of illness. The member was present in the House on the 21st March, 1956. The total period of absence from 22nd March to 26th May, 1956 would amount to 66 days. The Committee recommends that leave of absence may be granted to the member for 59 days in the first instance i.e. upto 19th May, 1956.

15. Shri Tridib Kumar Chaudhuri. - The member who is under detention in Goa was granted leave of absence upto the end of the Eleventh Session on the basis of an application received from Shri N. Sreekantan Nair, M.P. on his behalf.

Dr. Lanka Sundaram on 12th April, 1956 put in an application requesting that in view of the special circumstances of the case, leave may be granted to

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Shri Tridib Kumar Chaudhuri for the entire period of the Twelfth Session. The total period of Shri Chaudhuri's absence from 15th February to 12th April, 1956 (the date of application) and from 13th April to 26th May, 1956 would amount to 102 days. The Committee recommends that leave of absence may be granted to the member for 59 days in the first instance i.e. upto 13th April, 1956.

16. Shri Sarju Prasad Misra. - The member requested leave of absence from 24th March to 17th April, 1956 on account of his father's illness and subsequent death. The member was also absent on 18th April, 1956. The total period of his absence from 28th March (24th to 27th March being holidays) to 18th April, 1956 amounts to 22 days. The Committee recommends that leave of absence may be granted to the member for this period.

17. Shri A.V. Thomas. - The member has applied for leave of absence from 9th March to 26th May, 1956 on account of his illness. The member last attended the sittings of the House on 8th March, 1956. The total period of his absence from 9th March, to 26th May, 1956 would amount to 79 days. The Committee recommends that leave of absence may be granted to the member for 59 days in the first instance ~~ix~~ i.e. upto the 6th May, 1956.

18. Shri Shah Nawaz Khan. - The member has requested leave of absence from 19th April to 30th June, 1956 as he has gone out of Delhi

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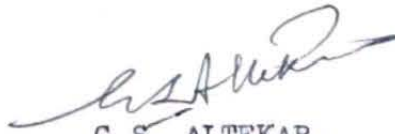
in connection with the work of Netaji Enquiry Committee. The total period of his absence from 20th April (19th being holiday) to the end of the present session i.e. upto the 26th May, 1956 would amount to 37 days. The Committee recommends that leave of absence may be granted to the member for this period.

19. Shrimati Ila Palchoudhuri. - The member has requested leave of absence from 10th April to 6th May, 1956 on account of her brother's illness. The total period of her absence from 10th April to 6th May, 1956 would amount to 27 days. The Committee recommends that leave of absence may be granted to the member for this period.

20. Shri Tushar Chatterjea. - The member has applied for leave of absence from 17th April to 17th May, 1956 as he is unable to attend the sittings of the House on account of circumstances beyond control. The total period of his absence from 17th April to 17th May, 1956 would amount to 31 days. The Committee recommends that leave of absence may be granted to the member for this period.

21. A statement showing names of members who have been continuously absent from the sittings of the House for more than 15 days during the Twelfth Session (position as on 9.4.56) is laid on the Table.

NEW DELHI,
The 5th May, 1956.


G.S. ALTEKAR,
C H A I R M A N.